GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.1806 TO BE ANSWERED ON 11.02.2021

Development of Unused Waqf Properties

1806. SHRIMATI SAJDA AHMED

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has finalized plan /started the development of unused wagf properties for revenue generation;
- (b) if so, the details thereof and the list of such properties in the Country including Uttar Pradesh and West Bengal, State-wise;
- (c) details of financial assistance provided by National Waqf Development Corporation Limited (NAWADCO) for development projects;
- (d) whether NAWADCO has constituted any project committee and if so, the details thereof; and
- (e) whether the Government has formulated any scheme for the development of rural waqf properties and if so, the details thereof?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) & (b): This Ministry implements Shahari Waqf Sampatti Vikas Yojana (SWSVY) through Central Waqf Council (CWC). Under the scheme, interest free loans are provided to Waqf Institutions/Waqf Boards for construction of economically viable buildings on the urban waqf land such as commercial complexes, marriage halls, hospitals, cold storages etc. The proposals received from the State Waqf Boards (SWBs) are considered under the scheme. SWBs-wise details of interest free loans provided to various Waqf Institutions/Waqf Boards under the scheme including Uttar Pradesh are given at **Annexure**. No viable proposal has been received so far from West Bengal State Waqf Board in accordance to the guideline of the scheme.
- (c) National Waqf Development Corporation Limited (NAWADCO) has been established under the Companies Act 1956/2013 with the objective of developing the waqf properties for enhancing their income, which can be utilized for socio-economic and educational development of the community. However, NAWADCO does not provide any financial assistance to SWBs/Waqf Institutions for development projects.

- (d) NAWADCO has constituted project sub-committee with members consisting of i) Independent Director of NAWADCO, ii) Sr. Adviser, Projects, iii) Manager, F&A, iv) Authorised representative from CWC and v) Authorised representative from Maulana Azad Educational Foundation (MAEF).
- (e) The Government is implementing Pradhan Mantri Jan Vikas Karyakaram (PMJVK) in 1300 identified Minority Concentrated Areas (MCA) in 308 Districts of the Country, which include 870 Minority Concentration Blocks, 321 Minority Concentration Town and 109 Minority Concentration District Headquarters of the country where in socio-economic infrastructure and basic amenities are provided for improving the quality of life of the people living in the area. The States/UTs/Government Organizations propose projects on state owned land / Panchayat land and waqf land as per the need of the MCA. Funding of projects under the scheme are shared between the Central Government and the State Government/UT.

Annexure

Annexure referred to in reply to the Lok Sabha Unstarred Question No.1806 due for answer on 11/02/2021 raised by SHRIMATI SAJDA AHMED 'Development of Unused Waqf Properties'

The State/UT Waqf Boards-wise details of interest free loan provided to various Waqf Institutions/Waqf Boards by Central Waqf Council under Shahari Waqf Sampatti Vikas Yojana

(Rupees in lakhs)

C No	Name of Ctate Word Doord	Number of Dreisets	Amount	
S.No.	Name of State Waqf Board	Number of Projects	Amount	
1.	Andhra Pradesh	12	167.50	
2.	Bihar	9	40.09	
3.	Chhattisgarh	1	66.00	
4.	Delhi	3	5.50	
5.	Gujarat	2	180.00	
6.	Haryana	1	200.00	
7.	Karnataka	51	2070.22	
8.	Kerala	26	1576.85	
9.	Maharashtra	6	343.00	
10.	Madhya Pradesh	5	309.32	
11.	Manipur	2	51.30	
12.	Odisha	6	182.20	
13.	Punjab	3	89.08	
14.	Rajasthan	3	84.02	
15.	Tamil Nadu	19	399.80	
16.	Uttar Pradesh	5	161.00	
